

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.01.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 532 of 2020	AnkineeduMaganti Vs. State Bank of India	Shruti Choudhry	
2.	Comp. App. (AT) (Ins) No. 25 of 2021	Kotak Mahindra Bank Ltd. Vs. Om Shree Krishan Enterprises & Anr.	Sumant Batra	
3.	Comp. App. (AT) (Ins) No. 28 of 2021	Kerala State Pollution Control Board & Anr. Vs. Merchem Ltd. & Ors.	Jogy Scaria	
4.	Comp. App. (AT) (Ins) No. 29 of 2021	Pioneer Engineered Facility Management Services Pvt. Ltd Vs. Medeor Hospital Ltd.	Misha	
5.	Comp. App. (AT) (Ins) No. 30 of 2021	Acme Chem Ltd. & Anr. Vs. Grove Ltd. & Ors.	Sujoy Datta	

For Admission (After Notice)

6.	Comp. App (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra
7.	Comp. App. (AT) (Ins) No. 1028 of 2020	BRS Ventures Investment Ltd. Vs. Registrar of Companies, Guwahati	Ajay Gaggar	
8.	Comp. App. (AT) (Ins) No. 1042 of 2020	Assam Company India Ltd. Vs. Registrar of Companies, Guwahati	Vineeta	

9.	Comp. App. (AT) (Ins) No. 1029 of 2020	Amit Suresh Bhatnagar Vs. Bhuvan Madan	Manu Aggarwal	
10.	Comp. App. (AT) (Ins) No. 1041 of 2020	M.P. Industrial Development Corporation Vs. Jagdish Parulkar & Ors.	Arjun Garg	Jagdish Kumar-R1 & R2
11.	Comp. App. (AT) (Ins) No. 1087 of 2020	S. Ravindranathan Vs. Sundaram BNP Paribas Home Finance Ltd. & Anr.	Rohan Rajasekaran	

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 1398 of 2019 Part Heard	Ambika Prasad Sharma Vs. Horizon Buildcon Pvt. Ltd. & Anr.	Ayush Agrawal	Kunal Godhwani-R1 Mrinali Prasad-R2 Nipun Gautam-RP
13.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
14.	Comp. App. (AT) (Ins) No. 662 of 2020	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
15.	Comp. App. (AT) (Ins) No. 1063 of 2020	Gopala Holdings Pvt. Ltd. Vs. Vikas Gupta Resolution Professional of NRC Ltd.	Rajendra Beniwal	

Note: The Court will rise at 03:00 PM

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar